

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.208**  
IB-1066(PB)/2019

**IN THE MATTER OF:**

M/s. Aarti Security Services

**Vs.**

M/s. Shahi Infrastructure Pvt. Ltd.

... APPLICANT/PETITIONER

...RESPONDENT

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 27.09.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 03.11.2022.

  
**(Court Officer)**  
**Court-III**